

Implementation of Pradhan Mantri Fasal Bima Yojana

2155. SHRI BISHNU CHARAN DAS:

SHRI NEERAJ SHEKHAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of the insurance companies which have been allowed under Pradhan Mantri Fasal Bima Yojana;

(b) whether private companies have been allowed under the said scheme and public sector insurance companies, which have wide reach, have not been allowed, if so, the details thereof; and

(c) the reasons and rationale for the same?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (c) Total 16 insurance companies including all concerned Public Sector Insurance Companies and 11 Private Sector General Insurance Companies have been empanelled for implementation of Pradhan Mantri Fasal Bima Yojana (PMFBY). Names of these companies are given below:

Public Sector Insurance Companies

1. Agriculture Insurance Company of India Ltd.
2. Oriental Insurance Company Ltd.
3. National Insurance Company Ltd.
4. United India Insurance Company Ltd.
5. New India Assurance Company Ltd.

Private Sector General Insurance Companies

1. IFFCO-Tokio General Insurance Company Ltd.,
2. ICICI-Lombard General Insurance Company Ltd.,
3. HDFC-ERGO General Insurance Company Ltd.,
4. Cholamandalam MS General Insurance Company Ltd.,
5. Tata-AIG General Insurance Company Ltd.
6. Future Generalli General Insurance Company Ltd.
7. Reliance General Insurance Company Ltd.
8. Bajaj-Allianz General Insurance Company Ltd.
9. SBI General Insurance Company Ltd.
10. Universal Sompo General Insurance Company Ltd.
11. Shriram General Insurance Company Ltd.